

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-408-2020

DEN LIQUOR HOUSE LLP

... Petitioner

V/S.

THE DY. COLLECTOR &
SDO AND ORS.

... Respondents

Mr. Jitendra Supekar, Advocate for the Petitioner.

Mr. Manish Salkar, Government Advocate for the Respondent-State.

**Coram:- DIPANKAR DATTA, CJ &
G. S.KULKARNI, J.**

Date:- 28th December 2020

P.C.

Mr. Jitendra Supekar, learned Advocate for the petitioner,
on instructions, prays for withdrawal of this writ petition.

2. As prayed, this writ petition is dismissed as withdrawn.

No costs.

G. S. KULKARNI, J

CHIEF JUSTICE

msr.